

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.15 /2011 & IA Nos. 28, 29 and 92 of 2011

Dated: 13th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Lanco Power LimitedAppellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shanti Bhushan, Sr. Advocate,
Mr. Manu Nayar, Mr. L.
Vishwanathan and Mr. Anuj Berry

Counsel for the Respondent(s) : Mr. Parag Tripathi, Sr. Advocate
with Mr. Aashish Bernard, Ms. Puja
Priyadarshini and And Mr. Anuj
Bhandari for R-3.
Mr. Mayank Grover, Mr. Chirag
Kher, Mr. D.C. Arya, Mr. V.K.
Agarwal and Mr. V. Saini for R-2.
Ms. Suparna Srivastava and
Mr. Sudhir Kathpalia for R-5

Order

Post the matter for further hearing on 26th May, 2011.

(V.J. Talwar)
Technical Member
Ss/ks

(Justice M. Karpaga Vinayagam)
Chairperson

